

No. 16

Notice of payment with denial of liability (Rule 105)

IN THE HIGH COURT OF JUDICATURE AT BOMBAY

ORDINARY ORIGINAL CIVIL JURISDICTION

SUIT NO. OF 19

..... PLAINTIFF.

versus

..... DEFENDANT.

To

Take notice that the defendant abovenamed has paid into Court Rs. He says that sum is enough to satisfy the plaintiff's claim herein but denies liability therefor.

The day of 19 .

For Prothonotary and Senior Master.

Sealer

The day of 19 .

Advocate for